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| **List of Members** |

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| **THE GAZETTE OF INDIA****EXTRAORDINARY****PART II—Section 3—Sub-section (ii)****PUBLISHED BY AUTHORITY****INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY** **NOTIFICATION****New Delhi, 23rd May, 2000 & 14.06.2000****Insurance Regulatory and Development Authority Act, 1999**S.0.490(E). — In exercise of the powers conferred by sub-section (1) of section 25 of theInsurance Regulatory and Development Authority Act, 1999 (Act 41 of 1999), the Authority hereby makes the following Notification, namely - |

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The following members are appointed as Members of the Insurance Advisory Committee with effect from 1st June, 2000:

1. Mr. V.S. Vyas, Jaipur,

2. Mrs. Pushpa Girimaji, New Delhi

3. Mr. A.C. Mukherjee, Calcutta

4. Mr. T.S. Viswanath, FCA, New Delhi

5. Dr. D.N. Buragohain, Director, IIT Guhawati

6. Mr. C.N.S. Sastri, Puttaparthi (Andhra Pradesh)

7. Mr. S.V. Mony, Chennai

8. Chairman, LIC of India, Mumbai

9. Chairman, GIC of India, Mumbai

10. Director, NIA Pune

11. Director, IIM Bangalore

12. Mr. S.P. Subedar, Actuary, Mumbai

13. President, Bengal Chamber of Commerce and Industry, Calcutta

14. Mrs. Ela Bhat, SEWA, Ahmedabad

15. Mr. T. Ramanan, Mumbai.

16. Mr. Fali Poncha, Mumbai.

17. Mr. Saumil Mehta, M/s Mehta Padamsay & Co. Surveyors & Loss Assessors, Mumbai

18. Mr. O.P. Tyagi, General Secretary, National Federation of Insurance Field Workers’ of India

19. Mr. John M. Koshy, Kottayam

20. Mr. D. Varadarajan, Advocate, New Delhi

21. Director, Central Institute of Road Transport, Pune

22. Vice Chancellor, Agricultural University, Ludhiana.

23. Mr. Liaquat Khan, Actuary, Lucknow

24. Mr. V.K. Bhasin, Joint Secretary & Legislative Counsel, Legislative Department. Ministry

 of Law, Justice and Company Affairs, Government of India

 [F. No. IRDA/IAC/1/2000]

 N. RANGACHARY, Chairperson